PAPERS LAID ON THE TABLE

...(Interruptions)...

MOU between GO.I. and IREDA

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of New and Renewable Energy) and the Indian Renewable Energy Development Agency Limited (IREDA), for the year 2012-13. [Placed in Library. See No. L.T. 7096/15/12]

- I Notification of the Ministry of Law and Justice.
- II. Report and Accounts (2009-10) of National Judicial Academy, Bhopal and related papers.

THE MINISTER OF LAW AND JUSTICE AND THE MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Law and Justice (Legislative Department) Notification No. S.O. 1732 (E), dated the 1st August, 2012, publishing the Conduct of Elections (Amendment) Rules, 2012, under sub-section (3) of Section 169 of the Representation of People Act, 1951. [Placed in Library. See No. L.T. 7205/15/12]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the National Judicial Academy, Bhopal, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Performance Report of the above Academy, for the year 2009-10.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7097/15/12]
- I. Notifications of the Ministry of Consumer Affairs, Food and Public Distribution.
- II. Report and Accounts (2010-11) of WDRA, New Delhi and related papers